GOVERNMENT BILLS

THE PREVENTION OF FOOD ADULTERATION (EXTENSION TO KOHIMA AND MOKOKCHUNG DISTRICTS) REPEAL BILL, 2002

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I beg to move for leave to introduce a Bill further to amend the Prevention of Food Adulteration (Extension to Kohima and Mokokchung Districts) Repeal Bill, 2002.

The question was put and the motion was adopted.

SHRI A. RAJA: Sir, I introduce the Bill.

MR. CHAIRMAN: Let us now take up further discussion on the Medical Termination of Pregnancy (Amendment) Bill, 2002. Now, Mr. Sarath Kumar.

THE MEDICAL TERMINATION OF PREGNANCY (AMENDMENT) BILL, 2002 -- Contd.

SHRI R. SARATH KUMAR (Tamil Nadu): Thank you Mr. Chairman, Sir. It is a proud moment for me to make my maiden speech today in this august House. I belong to the film industry. Like our hon. Minister for Health and Family Welfare, Shri Shatrughan Sinhaji, who had introduced his maiden Bill in this House, I am also delivering my maiden speech today in this august House. We belong to the same profession. When I stand today before the hon. Chairman and the august House, I am reminded of the days when I entered the film industry. Sir, by the time I entered the film industry, the hon. Minister was already there. He was a part of the team. The hon. Minister was there but we could not come close. Here we have become closer. Now, I am making my maiden speech on this Bill, the Medical Termination of Pregnancy (Amendment) Bill. I am very proud to support this Bill which has been introduced by none other than my colleague in the industry, hon, Minister, Shri Shatrughanji. I congratulate him. A man from the film fraternity has taken charge of Health, which is of utmost importance in this country.